## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL ALLAHABAD

**REGIONAL BENCH - COURT No. I** 

### Service Tax Condonation of Delay Application No.70365 of 2019 In Service Tax Appeal No.70619 of 2019

Shri VS Dwivedi,

.....Appellant

VERSUS

#### **Commissioner of Central Excise &**

CGST, Lucknow

....Respondent

Present for the Appellant: Ms Parinita Gupta, Proxy Counsel Present for the Respondent: Shri Sandeep Pandey, Authorised Representative

#### DATE OF HEARING : 05/04/2024

## **ORDER SHEET**

In view of the request made by the learned counsel for the

Appellant, the hearing of the appeal/application is adjourned.

## <u>List on 07/05/2024.</u>

# (P.K. CHOUDHARY) MEMBER (JUDICIAL)

#### (SANJIV SRIVASTAVA) MEMBER (TECHNICAL)

akp